

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5767/2025 BLAPL/2423/2025	DHARMANANDA @ DHARAMA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /15 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000050/2025
2	D-BLAPL/6395/2025 BLAPL/2424/2025	NILAKANTHA BHUMIA @ BUMIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /135 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000081/2024
3	D-BLAPL/4790/2025 BLAPL/2425/2025	KUNAL BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MOHANA /198 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000004/2025
4	D-BLAPL/6403/2025 BLAPL/2426/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /119 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000195/2025
5	D-BLAPL/6435/2025 BLAPL/2427/2025	ASIAN KANDAIBURU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /520 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000126/2024
6	D-BLAPL/4920/2025 BLAPL/2428/2025	GOBINDA CHANDRA JENA @ GOBINDA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /235 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000077/2024
7	D-BLAPL/6529/2025 BLAPL/2429/2025	PRABHAKAR BHOI @ SRI PRABHAKAR BHOI VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /15 /2025 ADDL.SESIONS JUDGE,KANTABANJI Spl/0000002/2025
8	D-BLAPL/5629/2025 BLAPL/2430/2025	NARAYAN TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2022
9	D-BLAPL/5747/2025 BLAPL/2431/2025	BILAO @ AKASH DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000362/2024
10	D-BLAPL/4621/2025 BLAPL/2432/2025	GANESH SADANGI VS STATE OF ODISHA	JNYANANANDA PANDA VS	LATHOR /215 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000105/2024
11	D-BLAPL/5922/2025 BLAPL/2433/2025	MUJAFER KUMBHAR @ BANTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BHARATPUR PS /499 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001361/2024

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12	D-BLAPL/6306/2025 BLAPL/2434/2025	JAGADISH PATRA @ JAGDISH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /12 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000014/2025
13	D-BLAPL/5995/2025 BLAPL/2435/2025	FAKIR ALFAZSHA BISMILLHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0001950/2023
14	D-BLAPL/6346/2025 BLAPL/2436/2025	PARAE MUNDA VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	REAMAL /104 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000049/2024
15	D-BLAPL/6285/2025 BLAPL/2437/2025	ARBINDA KUMAR SONI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-15 /138 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0002608/2024
16	D-BLAPL/6281/2025 BLAPL/2438/2025	LULU @ SAMBHU NARAYAN DEO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BRAHMANITARANG /156 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000656/2024
17	D-BLAPL/6063/2025 BLAPL/2439/2025	ROCKY @ LUCKY @ PURUSOTTAM ROUT @ LUCKY ROUT VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BANKI /245 /2017 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000116/2017
18	D-BLAPL/6352/2025 BLAPL/2440/2025	DIPANANDA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ANGUL TOWN /116 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000128/2025
19	D-BLAPL/6536/2025 BLAPL/2441/2025	PADU PAIK @ SANJU POYAM VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /41 /2024 A.D.J.,UMERKOTE(Nabarangapur) CT/0000032/2024
20	D-BLAPL/6549/2025 BLAPL/2442/2025	AKHILA @ LADUKISHORE PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /24 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000120/2025
21	D-BLAPL/5655/2025 BLAPL/2443/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	SAHID NAGAR P.S. /78 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000192/2024
22	D-BLAPL/6609/2025 BLAPL/2444/2025	BALIA @ BALARAM SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PURIGHAT /297 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000676/2024
23	D-BLAPL/6539/2025	SOURAV SWAIN	SAMARENDRA MOHANTY	KUJANGA /45 /2025

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	BLAPL/2445/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000007/2025
24	D-BLAPL/6561/2025 BLAPL/2446/2025	RICKY PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
25	D-BLAPL/6610/2025 BLAPL/2447/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
26	D-BLAPL/6179/2025 BLAPL/2448/2025	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SOMANATH SATAPATHY VS	LINGARAJ P.S. /231 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000018/2023
27	D-BLAPL/6505/2025 BLAPL/2449/2025	KRUSHNA MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /48 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000080/2025
28	D-BLAPL/6614/2025 BLAPL/2450/2025	RAMU PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
29	D-BLAPL/6563/2025 BLAPL/2451/2025	ASHISH @ JOGESWAR PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /435 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000913/2024
30	D-BLAPL/6540/2025 BLAPL/2452/2025	DILLIP KUMAR BHOI @ DILIP BHOI @ DILU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /275 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghpur) CT/0000332/2024
31	D-BLAPL/6511/2025 BLAPL/2453/2025	ADHAR KUMAR GIRI VS STATE OF ODISHA	DEBASIS MISHRA VS	BADAGODA P.S. /722 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001298/2024
32	D-BLAPL/6564/2025 BLAPL/2454/2025	AKASH PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
33	D-BLAPL/6544/2025 BLAPL/2455/2025	SUHAGAMANI MURMU @ SUHAGIMANI MURMU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /368 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001504/2024
34	D-BLAPL/6513/2025 BLAPL/2456/2025	TRUPTIKANTA PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	SORO /47 /2025 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/6603/2025 BLAPL/2457/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	KSHIROD KUMAR ROUT VS	CT/0000079/2025 PURUSHOTTAMPUR /334 /2021 A.D.J.,CHATRAPUR(Ganjam)
36	D-BLAPL/6545/2025 BLAPL/2458/2025	STATE OF ODISHA MANORANJAN SAHU @ SAHOO VS	SARADA PRASAD DASH VS	ST/0000008/2022 SORO /1087 /2024 J.M.F.C.,BALASORE(Baleshwar)
37	D-BLAPL/6515/2025 BLAPL/2459/2025	STATE OF ODISHA RABI MUKHI @ SANA VS	RAJENDRA NARAYAN ROUT VS	CT/0001771/2024 BARIPADA TOWN /48 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
38	D-BLAPL/6516/2025 BLAPL/2460/2025	STATE OF ODISHA LAXMIKANTA PANDA @ RAJA VS	RAJENDRA NARAYAN ROUT VS	CT/0000080/2025 SORO /139 /2025 J.M.F.C.,SORO(Baleshwar)
39	D-BLAPL/6604/2025 BLAPL/2461/2025	STATE OF ODISHA ARJUN SINGH VS	BISWARANJAN DALAI VS	CT/0000237/2025 BRAHMANITARANG /95 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
40	D-BLAPL/6577/2025 BLAPL/2462/2025	STATE OF ODISHA JITENDRA HARIJAN VS	ARIJEET MISHRA VS	Spl/0000040/2024 BORIGUMMA /6 /2025 J.M.F.C.,BORIGUMMA(Koraput)
41	D-BLAPL/5842/2025 BLAPL/2463/2025	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	ACHYUTANANDA PATTANAİK VS	GR/0000007/2025 BEGUNIA P.S. /40 /2025 J.M.F.C.,BEGUNIA(Khordha)
42	D-BLAPL/6216/2025 BLAPL/2464/2025	STATE OF ODISHA PRAVAT PRADHAN @ PRABHAT PRADHAN VS	BAIJAYANTI MOHANTY VS	GR/0000040/2025 JENAPUR /39 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur)
43	D-BLAPL/6531/2025 BLAPL/2465/2025	STATE OF ODISHA ROSHAN @ DHARMA NIRANJAN SAHU VS	OM PRAKASH SAHU VS	CT/0000220/2025 BELLAGUNTHA /533 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
44	D-BLAPL/4660/2025 BLAPL/2466/2025	STATE OF ODISHA DEBABRATA @ DEVBRATA DAS VS	JITENDRA KUMAR MISHRA (2) VS	GR/0001980/2024 DHAMARA PS /63 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B
45	D-BLAPL/5611/2025 BLAPL/2467/2025	STATE OF ODISHA DABA @ SRIPATI MALLİK VS	PRIYA RANJAN SINGH VS	Spl/0000071/2024 DHENKANAL TOWN /175 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
		STATE OF ODISHA		GR/0000363/2024

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46	D-BLAPL/6569/2025 BLAPL/2468/2025	BALIA @ BALARAM @ BALADEB MALLIK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	BALICHANDRAPUR /57 /2024 ASST. SESSION JUDGE(STC)JAJPUR(Jaja) CT/0000319/2024
47	D-BLAPL/6566/2025 BLAPL/2469/2025	HASIM KHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000004/2025
48	D-BLAPL/6574/2025 BLAPL/2470/2025	KAPILA @ KAPILENDRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /27 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000080/2025
49	D-BLAPL/6171/2025 BLAPL/2471/2025	CHANCHALA ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /27 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000073/2025
50	D-BLAPL/6247/2025 BLAPL/2472/2025	ARUN KUMAR PRADHAN @ MANTU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000158/2024
51	D-BLAPL/6427/2025 BLAPL/2473/2025	CHANDAN DAS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /26 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000036/2025
52	D-BLAPL/6175/2025 BLAPL/2474/2025	ROHIT MUNDA VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000417/2024
53	D-BLAPL/6434/2025 BLAPL/2475/2025	AVISHEK PATTNAIK VS UNION OF INDIA(DGGI)	SUBHASIS PANDA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000011/2025
54	D-BLAPL/6517/2025 BLAPL/2476/2025	UTTAM ROUTH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
55	D-BLAPL/5563/2025 BLAPL/2477/2025	RAKESH ROSAN PRADHAN @ RAKESH ROSHAN PRADHAN @ RAJA @ MUNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUJANGA /368 /2024 A.D.J.,KUJANG(Jagatsinghapur) CT/0000107/2024
56	D-BLAPL/6520/2025 BLAPL/2478/2025	KARTIKA BAITHA @ RAHUL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /48 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000080/2025
57	D-BLAPL/6547/2025	MANOJ KUMAR SINGH	BIBHUTI RANJAN MOHANTY	NAYAGARH /364 /2024

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	BLAPL/2479/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000971/2024
58	D-BLAPL/6681/2025 BLAPL/2480/2025	SUNIL KUMAR JENA VS STATE OF ODISHA	S.S.RAY (2) VS	BADAGADA /391 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganja
59	D-BLAPL/5980/2025 BLAPL/2481/2025	BULU KANDHA VS STATE OF ODISHA	BIDYADHAR PANDA VS	Spl/0000056/2024 RENGALI /157 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
60	D-BLAPL/5702/2025 BLAPL/2482/2025	SRIDHAR MALLICK VS STATE OF ODISHA	PREMRAJ GOUDA VS	CT/0001688/2024 / /0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
61	D-BLAPL/6079/2025 BLAPL/2483/2025	PRAKASH CHANDRA PRADHAN @ PRAKASH CH. PADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TR/0000002/2025 DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh)
62	D-BLAPL/5784/2025 BLAPL/2484/2025	SIDHANT MALLICK VS STATE OF ODISHA	PREMRAJ GOUDA VS	TR/0000158/2024 / /0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
63	D-BLAPL/6142/2025 BLAPL/2485/2025	RAJU SHAIKH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TR/0000002/2025 DHAULI PS /90 /2024 3RD ADJ BHUBANESWAR(Khordha)
64	D-BLAPL/6624/2025 BLAPL/2486/2025	BALIA @ BALARAM SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CT/0000171/2024 BIDANASI /12 /2025 J.M.F.C.(III),CUTTACK(Cuttack)
65	D-BLAPL/6625/2025 BLAPL/2487/2025	MANOJ GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GR/0000053/2025 DERABIS /140 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA
66	D-BLAPL/6273/2025 BLAPL/2488/2025	LOKA MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	ST/0000175/2023 MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
67	D-BLAPL/6428/2025 BLAPL/2489/2025	NIHAR RANJAN PATTNAIK VS UNION OF INDIA (DGGI)	SUBHASIS PANDA VS	Spl/0000075/2024 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
68	D-BLAPL/6474/2025 BLAPL/2490/2025	BIBHUTI BEHERA @ BIBHUTI BHUSAN BEHERA VS	DWARIKA PRASAD MOHANTY VS	2(C)CC/0000011/2025 KHAIRA /10 /2025 J.M.F.C.,SORO(Baleshwar)

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69	D-BLAPL/6317/2025 BLAPL/2491/2025	STATE OF ODISHA AKASH KHANDA VS	SAMAPIKA MISHRA VS	CT/0000045/2025 NAYAKOT /95 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR
70	D-BLAPL/6585/2025 BLAPL/2492/2025	STATE OF ODISHA JYOTI RANJAN BARIK VS	RAMAKANTA PANDA VS	Spl/0000036/2024 CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)
71	D-BLAPL/6627/2025 BLAPL/2493/2025	STATE OF ODISHA GOLAK BIHARI NAYAK VS	SOUBHAGYA KUMAR DASH VS	GR/0000983/2024 //0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
72	D-BLAPL/6353/2025 BLAPL/2494/2025	STATE OF ODISHA SUJAY DAS @ SUJAY KUMAR DAS VS	AMULYA RATNA PANDA VS	2(A)CC/0000005/2025 BALIAPAL /308 /2024 SPECIAL JUDGE (POCSO), BALASORE(E
73	D-CMAPL/5526/2025 CMAPL/79/2025	STATE OF ODISHA SUJATA MALLIK VS	ADV. VS	Spl/0000045/2025 // () //
74	D-CMP/8485/2025 CMP/314/2025	STATE OF ODISHA SATYABATI PADHI @ AGASTI VS	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR Fao/0000050/2024
75	D-CMP/8477/2025 CMP/315/2025	PRABODH CHANDRA PADHI BHABANI SEN @ BHABANI KUMARI SEN VS	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR Fao/0000074/2024
76	D-CMP/8115/2025 CMP/316/2025	CHANDRASEKHAR DAS CHINTAMANI MOHARANA VS	RAMAKANTA NAYAK VS	// 3RD ADJ,CUTTACK(Cuttack) CMA/0000002/2012
77	D-CMP/7033/2025 CMP/317/2025	GAJENDRA MOHARANA NAYANA SAHOO VS	LAKSHMAN MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CMA/0000096/2024
78	D-CMP/6972/2025 CMP/318/2025	SURENDRA SAHOO JOGI JENA VS	BANSHIDHAR SATAPATHY VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000090/2021
79	D-CMP/6735/2025 CMP/319/2025	TIKINA @ PARBATI JENA JAMI VENKATA SURYAPRABHA VS	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000018/2025
		TARINI PRASAD NAYAK		

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80	D-CMP/7788/2025 CMP/320/2025	SURENDRANATH PANDA VS SUMITRA KHATEI	BINAYAK PRASAD MOHANTY VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000307/2021
81	D-CMP/8368/2025 CMP/321/2025	BHUBAN@BHUBANANANDA BEHERA VS RAJLAXMI MOHANTY	ABINASH ROUTRAY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTAC CS/0000207/2012
82	D-CMP/7591/2025 CMP/322/2025	DIBAKAR MISHRA VS LAXMIDHAR MISHRA	TRILOCHAN PANIGRAHI VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur CS/0000560/2023
83	D-CMP/8173/2025 CMP/323/2025	K.ANITA PRUSTY VS CHINARI JULI SUBUDHI	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000378/2023
84	D-CMP/7364/2025 CMP/324/2025	CHHAYAKANTA SAMANTARAY VS JAYKRUSHNA SAMANTARAY	ISRAIL KHAN VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000110/2023
85	D-CMP/7839/2025 CMP/325/2025	SABITA BARIK VS SUMATI MAHALIK	KARUNAKAR GAYA VS	// CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar) CS/0000027/2015
86	D-CONTC/3815/2025 CONTC/1032/2025	ARUNA NAIK VS M.D,M/S SNEBA SECURITY SERVICE PVT.LTD.	CHIRANJEEV BIDYABHUSHAN VS	// () //
87	D-CONTC/8322/2025 CONTC/1033/2025	KALANDI PAIKARAY VS PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA	ADV. VS	// () //
88	D-CONTC/8325/2025 CONTC/1034/2025	SUSHIL KUMAR PATEL VS SHALINI PANDIT, IAS	ADV. VS	// () //
89	D-CONTC/8328/2025 CONTC/1035/2025	SUDHIR KUMAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// () //
90	D-CONTC/5065/2025 CONTC/1036/2025	ROUTU BHUJANGA RAO@ROUTHU BHUJANGA RAO VS BHARAT KUMAR SAHOO,SECY.-CUM-CEO,BERHAMPUR CO-OPERATIVE CENTRAL BANK LTD,GANJAM	KADAR MOHAMMAD VS	// () //
91	D-CONTC/8095/2025	ABHISHEK PATNAIK	ADV	//

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	CONTC/1037/2025	VS SRIKANT TARAI, OAS	VS	0 //
92	D-CONTC/8234/2025 CONTC/1038/2025	BASANTA KUMAR NAIK VS ABHIMANYU MAJHI,OAS(S)	ADV. VS	// 0 //
93	D-CONTC/8238/2025 CONTC/1039/2025	GOVINDA CHANDRA SINGH VS DEORANJAN SINGH,IAS	ADV. VS	// 0 //
94	D-CONTC/8241/2025 CONTC/1040/2025	DR.SUPRIYA DASH VS LOPAMUDRA MOHANTY,REGISTRAR,OUTR, BBSR	SAMEER DAS VS	// 0 //
95	D-CONTC/8268/2025 CONTC/1041/2025	KUNJABIHARI GUPTA VS SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR	ADV. VS	// 0 //
96	D-CONTC/8276/2025 CONTC/1042/2025	BIRA SAHU VS CHINMAYA DAS,TAHASILDAR,KANIHA,ANGUL	ADV. VS	// 0 //
97	D-CONTC/8281/2025 CONTC/1043/2025	GOPINATH JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
98	D-CONTC/8285/2025 CONTC/1044/2025	PRABHAKAR NAYAK VS KESHAV RAO,DIRECTOR PERSONAL, M.C.L,SAMBALPUR	ADV. VS	// 0 //
99	D-CONTC/8288/2025 CONTC/1045/2025	RATNAKAR NAYAK VS KESHAV RAO,DIRECTOR PERSONAL,M.C.L, SAMBALPUR	ADV. VS	// 0 //
100	D-CONTC/7508/2025 CONTC/1046/2025	RABINDRANATH BHANJADEO VS GIRISH S.N.,IAS	SMRUTI RANJAN ROUT VS	// 0 //
101	D-CONTC/7573/2025 CONTC/1047/2025	R.PADMAJA VS SARAVANA VIVEK M.,IPS	BISWARANJAN MAHARATHA VS	// 0 //
102	D-CONTC/7446/2025 CONTC/1048/2025	DR. LABA KUMAR NAIK VS	ADV. VS	// 0

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103	D-CONTC/8994/2025 CONTC/1049/2025	ASWATHY S.,COMMNR.-CUM-SECY., HEALTH AND F.W DEPT. DR. ASHOK KUMAR DAS VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS	LALITENDU MISHRA VS	// // ()
104	D-CONTC/6609/2025 CONTC/1050/2025	PRATAP CHANDRA MOHANTY VS KARTIKESWAR SAHOO,EXECUTIVE ENGNR.,RURAL WORKS DIVISION	ADV. VS	// // ()
105	D-CONTC/8405/2025 CONTC/1051/2025	KAILASH MALLIK VS USHA PADHEE,IAS	SATYA RANJAN PATI VS	// // ()
106	D-CONTC/8492/2025 CONTC/1052/2025	MUKESH RANJAN GAUDA VS KESHAV RAO,DIRECTOR PERSONAL,M.C.L.,SAMBALPUR	ADV. VS	// // ()
107	D-CONTC/8721/2025 CONTC/1053/2025	BIMAL KUMAR AGARWAL VS SUJAY KUMAR PATI,TAHASILDAR,CUTTACK SADAR	ADV. VS	// // ()
108	D-CONTC/7944/2025 CONTC/1054/2025	JUDHISTIR ROUT VS PRIYABRATAN DAS,OAS	ADV. VS	// // ()
109	D-CONTC/8412/2025 CONTC/1055/2025	RATIKANTA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// // ()
110	D-CONTC/8516/2025 CONTC/1056/2025	MANAS KUMAR NAIK VS KHETRA MOHAN SWAIN,TAHASILDAR,ATHAGARH,CUTTACK	ADV. VS	// // ()
111	D-CONTC/8086/2025 CONTC/1057/2025	DEEPAK KUMAR NAYAK VS DILLIP ROUTRAI, IAS	PRASANTA KUMAR SATAPATHY VS	// // ()
112	D-CRLA/5053/2025 CRLA/285/2025	SIBA@KARTIK DALEI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /90 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000121/2024
113	D-CRLA/5450/2025 CRLA/286/2025	BADAL SAHOO@SACHIN SAHOO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000251/2024

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114	D-CRLA/5928/2025 CRLA/287/2025	GANDU@DILLIP PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /161 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000035/2023
115	D-CRLA/6472/2025 CRLA/288/2025	DORA JENA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	PATTAMUNDAI /174 /2011 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000016/2013
116	D-CRLA/6542/2025 CRLA/289/2025	SUBHRAJIT OJHA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /111 /2019 SPECIAL JUDGE(POCSO), JAGATSINGPUR Spl/0000012/2022
117	D-CRLA/6150/2025 CRLA/290/2025	KANHA MAHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KEGAON /263 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000001/2024
118	D-CRLA/6191/2025 CRLA/291/2025	LITAN SENAPATI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /139 /2021 A.D.J.,ANGUL(Anugul) CT/0000083/2024
119	D-CRLLP/6264/2025 CRLLP/21/2025	VICTIM VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /197 /2019 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000114/2023
120	D-CRLLP/6006/2025 CRLLP/22/2025	M/S.BPJP ASSOCIATES,BARGARH VS KESHAB CHANDRA PATEL	BHARAT BHUSAN ROURAY VS	//0 S.D.J.M.,BARGARH(Bargarh) ICC/0000048/2021
121	D-CRLMC/5233/2025 CRLMC/897/2025	JALADHARA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASTA /221 /2017 J.M.F.C.,BASTA(Baleshwar) ICC/0000135/2024
122	D-CRLMC/6192/2025 CRLMC/898/2025	SAGAR KUMAR NAYAK VS JYOTIRANJAN MUDULI	PRAFULLA KUMAR JENA VS	//0 J.M.F.C.,NIALI(Cuttack) ICC/0000015/2023
123	D-CRLMC/6195/2025 CRLMC/899/2025	DEBASIS MOHANTY VS JYOTIRANJAN MUDULI	PRAFULLA KUMAR JENA VS	//0 J.M.F.C.,NIALI(Cuttack) ICC/0000020/2023
124	D-CRLMC/6294/2025 CRLMC/900/2025	BISHNU CHARAN SENAPATI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BANKI /306 /2018 3RD ADJ,CUTTACK(Cuttack) ST/0000160/2021
125	D-CRLMC/6314/2025	SURESH CHANDRA SAHU @ SURESH SAHU	JUDHISTHIR SAHOO	TARASINGI /376 /2024

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	CRLMC/901/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000080/2024
126	D-CRLMC/5944/2025 CRLMC/902/2025	MANOJ KUMAR NANDA VS LIONS VOCATIONAL PUBLIC SCHOOL,BALANGIR	HEMANTA KUMAR MUND VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR
127	D-CRLMC/6217/2025 CRLMC/903/2025	BABR @ SARAFAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ICC/0000014/2022 TIGIRIA /207 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000201/2024
128	D-CRLMC/6261/2025 CRLMC/904/2025	SORAJ RANJAN DAS @ SARAJ RANJAN DAS @ PAPI @ SAROJ RANJAN DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /409 /2015 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000200/2016
129	D-CRLMC/6523/2025 CRLMC/905/2025	SANJAY NAIK VS SURAJ KUMAR NAIK	JAYDEEP PAL VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000974/2024
130	D-CRLMC/6495/2025 CRLMC/906/2025	SRINIBAS KANHAR VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /88 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000481/2023
131	D-CRLMC/6094/2025 CRLMC/907/2025	LOKANATH PRASAD MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	TOMANDO /36 /2023 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001044/2024
132	D-CRLMC/6005/2025 CRLMC/908/2025	JALANDHAR HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /488 /2021 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001320/2021
133	D-CRLMC/6093/2025 CRLMC/909/2025	HARISH CHANDRA NAYAK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	TOMANDO /36 /2023 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001044/2024
134	D-CRLMP/6688/2025 CRLMP/294/2025	LAXMIKANTA BOSE VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	/ /0 (//
135	D-CRLMP/6373/2025 CRLMP/295/2025	RUSIA LENKA VS STATE OF ODISHA	SEETARAM JENA VS	/ /0 (//
136	D-CRLMP/6432/2025 CRLMP/296/2025	DEEPAK KUMAR PALEI VS	BIJAYA KUMAR RAGADA VS	/ /0 (

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137	D-CRLMP/6485/2025 CRLMP/297/2025	STATE OF ODISHA SIBANI PANIGRAHI VS RAKESH SATAPATHY	AMITAV TRIPATHY VS	// / /0 ()
138	D-CRLMP/6489/2025 CRLMP/298/2025	CHINMAYEE NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	// PARADEEP /331 /2024 ()
139	D-CRLREV/5741/2025 CRLREV/108/2025	BIRBAL POTAI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
140	D-CRLREV/4035/2025 CRLREV/109/2025	PRANAB PATRA VS PADMINI PATRA	BIBHU PRASAD MOHANTY VS	CMC/0000076/2024 / /0 1ST ADJ,CUTTACK(Cuttack)
141	D-CRLREV/4536/2025 CRLREV/110/2025	DUMAR HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	CRA/0000153/2024 NABARANGAPUR TOWN /204 /2013 A.D.J.,NAWARANGPUR(Nabarangapur)
142	D-CRLREV/6641/2025 CRLREV/111/2025	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CRA/0000016/2017 PHIRINGIA /156 /2024 DISTRICT & SESSIONS JUDGE ,PHULBA
143	D-FAO/8339/2025 FAO/104/2025	MADHURI RUPESH MALIYE @ M.R.MALIYE VS UNION OF INDIA	SATYABAN SAHOO VS	CRMC/0000029/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
144	D-FAO/8338/2025 FAO/105/2025	INDU DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000060/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
145	D-FAO/8621/2025 FAO/106/2025	PINKI SWAIN VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000081/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
146	D-LAA/8067/2025 LAA/7/2025	LAND ACQUISITION OFFICER, KHURDA VS RAGHUNATH SAMANTARAY	AJODHYA RANJAN DASH,A.G.A VS	Oa/0000032/2024 // THE PO, LAR AND R AUTHORITY, CUT
147	D-MACA/6250/2025 MACA/289/2025	CHOLA MS GENERAL INSURANCE CO. LTD. VS BIMBADHAR KHATUA	G.P.DUTTA VS	LA/0000246/2019 // 5TH MACT,KHURDA(Khordha) Mac/0000040/2022

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148	D-MACA/6268/2025 MACA/290/2025	MAGMA HDI GENERAL INSURANCE CO. LTD.,KHURDA VS DUTIKA BHUMIA	GIRIJA PRASAD DUTTA VS	// DISTRICT AND SESSIONS JUDGE,MAL Mac/0000014/2023
149	D-MACA/5524/2025 MACA/291/2025	DIVISIONAL MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD, VS SANTILATA BEHERA	GIRIJA PRASAD DUTTA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000082/2019
150	D-MACA/6264/2025 MACA/292/2025	CHOLA MS GENERAL INSURANCE COMPANY LTD VS PHAKIR NAYAK	G.P.DUTTA VS	// 5TH MACT,KHURDA(Khordha) Mac/0000038/2022
151	D-MACA/8356/2025 MACA/293/2025	THE NATIONAL INSURANCE COMPANY LTD.,KORAPUT VS RAKESH KUMAR SHARMA	PRAMOD KUMAR TRIPATHY VS	// A.D.J.,JEYPORE(Koraput) Mac/0000041/2015
152	D-MATA/8585/2025 MATA/99/2025	ANCHAL SAHOO VS SOUMYA RANJAN SAHOO	ALOK KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000614/2023
153	D-RPFAM/4712/2025 RPFAM/57/2025	DEEPIKA MOHAPATRA VS SATYAJIT MISHRA	BISWARANJAN DALAI VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000015/2022
154	D-RPFAM/7690/2025 RPFAM/58/2025	SRIKANT CHANDRA DASH VS SONALI MAHAPATRA	AKANKHYA KABI VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000073/2021
155	D-RPFAM/7142/2025 RPFAM/59/2025	DIPTIMA YEE BEHERA VS JAGANNATH BEHERA	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000341/2023
156	D-RPFAM/6918/2025 RPFAM/60/2025	KULAMANI SAHOO VS SWARNALATA SAHOO	BISWARANJAN MAHARATHA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000266/2023
157	D-RPFAM/7700/2025 RPFAM/61/2025	GITANJALI MUNDA@GEETANJALI VS SATYAJIT MUNDA	AKANKHYA KABI VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000127/2022
158	D-RSA/8559/2025 RSA/116/2025	ANJALI SATPATHY VS TARINI CHARAN BISWAL	JAGAJIBAN PRADHAN VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000006/2022
159	D-RSA/7670/2025	GEETA PATI	DEEPALI MAHAPATRA	//

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	RSA/117/2025	VS SIMA RATH	VS	3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000005/2023
160	D-RSA/8609/2025 RSA/118/2025	E. GYAN PRAKASH PATRA VS MAMATA PATRO	SUBASH CHANDRA ACHARYA VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000030/2017
161	D-RSA/8179/2025 RSA/119/2025	DEBADUTTA PANDA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000005/2022
162	D-RSA/8546/2025 RSA/120/2025	HRUDANANDA TRIPATHY VS RANGALATA SAHOO	B.P.TRIPATHY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000013/2024
163	D-RSA/2821/2025 RSA/121/2025	GOLAPA MOHANTA VS PATI MOHANTA	SUSANTA KUMAR DASH, (SR.ADV.) VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000025/2022
164	D-RVWPET/8751/2025 RVWPET/69/2025	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	ADV. VS	// () //
165	D-RVWPET/3751/2025 RVWPET/70/2025	JEEBANANANDA CHHURIA VS STATE OF ODISHA	ADV. VS	// () //
166	D-STREV/7283/2025 STREV/4/2025	M/S SHREEJI ISPAT LTD.,CUTTACK VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// () //
167	D-TRP(C)/4579/2025 TRP(C)/63/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING PRIVATE LTD., CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka CS/0000211/2013
168	D-TRP(C)/4570/2025 TRP(C)/64/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING PRIVATE LTD, CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka CS/0000212/2013
169	D-TRP(C)/7041/2025 TRP(C)/65/2025	MAUNABATI KARJEE @ SUBHASINI KARJI VS AVAY KUMAR NAIK	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Mat/0000122/2021
170	D-TRP(C)/8422/2025 TRP(C)/66/2025	DR. SASMITA SAHU VS	SUSAMA RANI SAHU VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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171	D-TRPCRL/6559/2025 TRPCRL/23/2025	DR. RAJASISH DUTTA PRADEEP DANDPAT VS RANJITA KHANDEI	PRATAP CHANDRA MOHAPATRA VS	CP/0000314/2024 //0 DISTRICT & SESSIONS JUDGE,BARIPADA
172	D-WA/8552/2025 WA/512/2025	DR.HARIPRASAD PATTANAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //
173	D-WA/3937/2025 WA/513/2025	PAUL KULLU VS GOVERNOR OF ODISHA	GHANASHYAM NAMTOAR VS	// () //
174	D-WA/7167/2025 WA/514/2025	SECRETARY, ODISHA PUBLIC SERVICE COMMISSION,CUTTACK VS RAJANI PADHAN	ARNAV BEHERA VS	// () //
175	D-WA/7312/2025 WA/515/2025	KRISHNA KUJUR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
176	D-WA/8319/2025 WA/516/2025	STATE OF ODISHA VS TRIPATI NAYAK	SARBESWAR BEHERA, A.G.A. VS	// () //
177	D-WA/8321/2025 WA/517/2025	STATE OF ODISHA VS URBAN LIVING BUILDERS LLP,BHUBANESWAR	AJODHYA RANJAN DASH,A.G.A VS	// () //
178	D-WA/8464/2025 WA/518/2025	STATE OF ODISHA VS PRADIPTA KUMAR PATEL	PRAVAT KUMAR PANDA,A.S.C VS	// () //
179	D-WA/8730/2025 WA/519/2025	SEK MUNSUF HOSEN VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// () //
180	D-WP(C)/8391/2025 WP(C)/6355/2025	ABHIRAM ACHARYA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //
181	D-WP(C)/8432/2025 WP(C)/6356/2025	M/S. RUDRAKSHYA FURNITURE,NAYAGARH VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	KSHIROD KUMAR SAHOO VS	// () //

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182	D-WP(C)/8482/2025 WP(C)/6357/2025	MIR TAIMUR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
183	D-WP(C)/8487/2025 WP(C)/6358/2025	GANESH CHANDRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
184	D-WP(C)/8230/2025 WP(C)/6359/2025	DEBRAJ NAYAK VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
185	D-WP(C)/8460/2025 WP(C)/6360/2025	AKRAM KHAN VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK,ORISSA	SUMIT KUMAR MOHANTY VS	// 0 //
186	D-WP(C)/8510/2025 WP(C)/6361/2025	LAXMIDHAR PATRA VS THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA, BBSR	BHOJARAJ SETH VS	// 0 //
187	D-WP(C)/8452/2025 WP(C)/6362/2025	BHUGDEV BHOI VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
188	D-WP(C)/8458/2025 WP(C)/6363/2025	RANJAN KUMAR SETH @ RANJAN SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
189	D-WP(C)/8402/2025 WP(C)/6364/2025	TARINI CHARAN MAHANTI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
190	D-WP(C)/8441/2025 WP(C)/6365/2025	RAULA CHANDRA SWAIN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
191	D-WP(C)/8400/2025 WP(C)/6366/2025	BABITA DHIR VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
192	D-WP(C)/8164/2025 WP(C)/6367/2025	M/S. RAJESH KUMAR RAY VS COMMISSIONER OF SALES TAX CT AND GST,CTC	KSHIROD KUMAR SAHOO VS	// 0 //
193	D-WP(C)/8121/2025	DR.SATYAPRIYA DASH		//

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	WP(C)/6368/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8448/2025 WP(C)/6369/2025	KAPIL LAKRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
195	D-WP(C)/8320/2025 WP(C)/6370/2025	SUSHIL KUMAR PATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
196	D-WP(C)/8654/2025 WP(C)/6371/2025	SUDHANSU SEKHAR SAO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/8398/2025 WP(C)/6372/2025	RITARANI SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
198	D-WP(C)/8395/2025 WP(C)/6373/2025	DINABANDHU SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
199	D-WP(C)/8396/2025 WP(C)/6374/2025	PADMA LOCHAN SAMAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
200	D-WP(C)/6768/2025 WP(C)/6375/2025	SRIMATI CHAINA NAYAK VS UNION OF INDIA	SARAT CHANDRA MEKAP VS	// 0 //
201	D-WP(C)/8144/2025 WP(C)/6376/2025	SABITRI PUTEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/8558/2025 WP(C)/6377/2025	GAJENDRA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
203	D-WP(C)/8450/2025 WP(C)/6378/2025	BALARAM BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
204	D-WP(C)/8474/2025 WP(C)/6379/2025	ASHOK KUMAR MAHANTA VS	BIREN SANKAR TRIPATHY VS	// 0

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205	D-WP(C)/8283/2025 WP(C)/6380/2025	STATE OF ODISHA KHAGESWAR MAHAPATRA VS	AJAY KUMAR TRIPATHY VS	// // ()
206	D-WP(C)/8579/2025 WP(C)/6381/2025	STATE OF ODISHA SIDHARTHA DAS VS	AVIJIT PAL VS	// // ()
207	D-WP(C)/7607/2025 WP(C)/6382/2025	REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK M/S. INDERA MOTORS VS	KSHIROD KUMAR SAHOO VS	// // ()
208	D-WP(C)/8393/2025 WP(C)/6383/2025	THE COMMISSIONER OF COMMERCIAL TAXES, CT AND GST, ODISHA M/S DEVAVRAT HOMES PVT. LTD., BBSR VS	DEVAVRAT DEVESH VS	// // ()
209	D-WP(C)/8430/2025 WP(C)/6384/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR AMULYA KUMAR TRIPATHY VS	TUSHAR KANTA NAYAK VS	// // ()
210	D-WP(C)/7632/2025 WP(C)/6385/2025	STATE OF ODISHA NIRANJAN BARIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
211	D-WP(C)/8527/2025 WP(C)/6386/2025	STATE OF ODISHA PARBATI NAIK VS	NIRANJAN LENKA VS	// // ()
212	D-WP(C)/7691/2025 WP(C)/6387/2025	STATE OF ODISHA DEBANANDA MAJHI VS	BHOJARAJ SETH VS	// // ()
213	D-WP(C)/8671/2025 WP(C)/6388/2025	STATE OF ODISHA AKSHYA DHALA @ AKHAYA KUMAR DHAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
214	D-WP(C)/8418/2025 WP(C)/6389/2025	STATE OF ODISHA SANJUKTA NAYAK VS	TRILOCHAN NANDA VS	// // ()
215	D-WP(C)/6969/2025 WP(C)/6390/2025	STATE OF ODISHA GOKULA GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// // () //

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216	D-WP(C)/8383/2025 WP(C)/6391/2025	LAXMIDHAR MOHANTA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	SARADA PRASAD DASH VS	// 0 //
217	D-WP(C)/8379/2025 WP(C)/6392/2025	RAJKISHORE JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
218	D-WP(C)/8518/2025 WP(C)/6393/2025	M/S. CITY INFRA DEVELOPERS PVT. LTD., PURI VS REGIONAL LABOUR COMMISSIONER CENTRAL, BBSR	SOMANATH MISHRA VS	// 0 //
219	D-WP(C)/8403/2025 WP(C)/6394/2025	ASHOK KUMAR PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
220	D-WP(C)/8740/2025 WP(C)/6395/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
221	D-WP(C)/6814/2025 WP(C)/6396/2025	GOVERING BODY OF MAYANANDA SANSKRIT COLLEGE, DHANIAPADAA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/7949/2025 WP(C)/6397/2025	MD RAUF VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
223	D-WP(C)/7668/2025 WP(C)/6398/2025	CHANDRAMANI KARNA VS STATE OF ODISHA	VS	// 0 //
224	D-WP(C)/8523/2025 WP(C)/6399/2025	MITTU KUMAR SAHOO VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	BHABANI SANKAR DAS VS	// 0 //
225	D-WP(C)/8550/2025 WP(C)/6400/2025	DR.KABITAMANJARI PRATIHARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
226	D-WP(C)/7697/2025 WP(C)/6401/2025	RAMACHANDRA SATPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
227	D-WP(C)/8109/2025	AMODA GIRI	ARUN KUMAR PATRA	//

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	WP(C)/6402/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/8598/2025 WP(C)/6403/2025	JITENDRA THAKUR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
229	D-WP(C)/8260/2025 WP(C)/6404/2025	KSHIRABDHI TANAYA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
230	D-WP(C)/8265/2025 WP(C)/6405/2025	GOURANGA CHARAN TOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
231	D-WP(C)/7391/2025 WP(C)/6406/2025	KAILASH ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
232	D-WP(C)/8475/2025 WP(C)/6407/2025	PRAVAKAR MOHANTA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
233	D-WP(C)/8480/2025 WP(C)/6408/2025	GANESH PRASAD PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/8490/2025 WP(C)/6409/2025	LAXMIDHAR DUTTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
235	D-WP(C)/8914/2025 WP(C)/6410/2025	PREMLATA KAWTIA VS CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF BARODA, CUTTACK	PRANAB KUMAR GHOSE VS	// 0 //
236	D-WP(C)/7612/2025 WP(C)/6411/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
237	D-WP(C)/8473/2025 WP(C)/6412/2025	SANKAR PATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
238	D-WP(C)/7896/2025 WP(C)/6413/2025	PANJULATA JENA VS	MANORANJAN MUDULI VS	// 0

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239	D-WP(C)/8582/2025 WP(C)/6414/2025	STATE OF ODISHA M/S. GHANASHYAM MISRA AND SONS (P) LTD., MAYURBHANJ VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// // 0 //
240	D-WP(C)/7116/2025 WP(C)/6415/2025	ROHIT KUMAR PRADHAN VS ODISHA ELECTRICITY REGULATORY COMMISSION	ANURAG PATI VS	// 0 //
241	D-WP(C)/6957/2025 WP(C)/6416/2025	SAMARJIT DAS VS AUTHORIZED OFFICER , CANARA BANK	SOUMI DAS VS	// 0 //
242	D-WP(C)/6269/2025 WP(C)/6417/2025	PHAKIRA MEHER VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
243	D-WP(C)/8365/2025 WP(C)/6418/2025	SUDHANSUBALA PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
244	D-WP(C)/7513/2025 WP(C)/6419/2025	JOGENDRA KUMAR BARAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
245	D-WP(C)/8949/2025 WP(C)/6420/2025	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
246	D-WP(C)/8647/2025 WP(C)/6421/2025	NARENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
247	D-WP(C)/7393/2025 WP(C)/6422/2025	SUBHALAXMI MAJHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
248	D-WP(C)/7732/2025 WP(C)/6423/2025	DHIRAJ PODAR VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
249	D-WP(C)/8798/2025 WP(C)/6424/2025	MANAMOHAN MOHAPATRA VS STATE OF ODISHA.	MANORANJAN MISHRA VS	// 0 //

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250	D-WP(C)/8804/2025 WP(C)/6425/2025	ASHOK KUMAR SATHUA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
251	D-WP(C)/8630/2025 WP(C)/6426/2025	DILLIP KUMAR NAYAK VS THE GENERAL MANAGER, REGIONAL INDUSTRIES CENTRE, ROURKELA	VS	// 0 //
252	D-WP(C)/8556/2025 WP(C)/6427/2025	PARSURAM JENA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
253	D-WP(C)/8528/2025 WP(C)/6428/2025	BIBHISAN PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
254	D-WP(C)/8614/2025 WP(C)/6429/2025	MUSULI NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
255	D-WP(C)/7804/2025 WP(C)/6430/2025	ARUNA SAMANTARAY VS ADDL.TAHASILDAR, ERSAMA	BHABANI SANKAR DAS VS	// 0 //
256	D-WP(C)/7948/2025 WP(C)/6431/2025	KULAMANI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// 0 //
257	D-WP(C)/8569/2025 WP(C)/6432/2025	AYUB KHAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
258	D-WP(C)/8616/2025 WP(C)/6433/2025	NAYANI NAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/8033/2025 WP(C)/6434/2025	NANDA KUMARA PATTANAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
260	D-WP(C)/8846/2025 WP(C)/6435/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORMS, DHENKANAL VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
261	D-WP(C)/5144/2025	THE CHAIRMAN CUM MANAGING TRUSTEE, SYNERGY INSTITUTE OF TECHNOLOGY, BBSR	PRABHU KISHORE CHAND	//

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	WP(C)/6436/2025	VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, GOUTAM NAGAR, BBSR		//
262	D-WP(C)/8805/2025	ABHINANDAN PATTNAIK	ASHIS KUMAR MISHRA	//
	WP(C)/6437/2025	VS	VS	0
		THE STATE OF ODISHA		//
263	D-WP(C)/7737/2025	M/S. AADI POWERTECH, CUTTACK	SIDHARTH SHANKAR PADHY	//
	WP(C)/6438/2025	VS	VS	0
		THE CHIEF COMMISSIONER, CGST,CENTRAL EXCISE AND CUSTOMS, BBSR		//
264	D-WP(C)/8909/2025	VOLTAS LTD., MUMBAI	SOUMYA RANJAN MOHANTY	//
	WP(C)/6439/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/8597/2025	SATYA PRAKASH AGRAWAL	PRABODHA CHANDRA NAYAK	//
	WP(C)/6440/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/8257/2025	M/S. ADITYA CRAFT AND PAPERS PRIVATE LTD., CUTTACK	SOUMYA SIBA MOHANTY	//
	WP(C)/6441/2025	VS	VS	0
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL TAX, BBSR		//
267	D-WP(C)/8044/2025	JAGANNATH NANDA	ACHYUTANANDA PATTANAIAK	//
	WP(C)/6442/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/8641/2025	PABITRA KUMAR ROUT	PAMI RATH	//
	WP(C)/6443/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/8988/2025	SUNITA KUMARI PATTANAYAK	MANOJA KUMAR KHUNTIA	//
	WP(C)/6444/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/8203/2025	DOKI LAXMINARAYAN SUBUDHI	BADRINARAYAN PANDA	//
	WP(C)/6445/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/8603/2025	ABHIJIT RAY	BIRAJA PRASANNA DAS	//
	WP(C)/6446/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/8867/2025	PRAVAT RANJAN MOHANTY	AMITABH MISHRA	//
	WP(C)/6447/2025	VS	VS	0

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273	D-WP(C)/8517/2025 WP(C)/6448/2025	STATE OF ODISHA PUSPANJALI @ SAROJINI MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0
274	D-WP(C)/8662/2025 WP(C)/6449/2025	STATE OF ODISHA KALI CHARAN PURTTY VS	MANAS PATI VS	// // 0
275	D-WP(C)/8602/2025 WP(C)/6450/2025	STATE OF ODISHA GADA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // 0
276	D-WP(C)/7288/2025 WP(C)/6451/2025	STATE OF ODISHA UMESH HARIJAN VS	ALOK KUMAR KAR VS	// // 0
277	D-WP(C)/8508/2025 WP(C)/6452/2025	STATE OF ODISHA SADHU CHARAN MANGARAJ @ MAJHI VS	BASUDEV BARIK VS	// // 0
278	D-WP(C)/8852/2025 WP(C)/6453/2025	STATE OF ODISHA SOUMYA RANJAN PANI VS	DEBADATTA MOHANTY VS	// // 0
279	D-WP(C)/7558/2025 WP(C)/6454/2025	STATE OF ODISHA SEK FIRDOS ALI VS	CHITTA RANJAN PATTNAIK VS	// // 0
280	D-WP(C)/8472/2025 WP(C)/6455/2025	STATE OF ODISHA NALINI TRIPATHY VS	YUGANTAR SAHU VS	// // 0
281	D-WP(C)/8572/2025 WP(C)/6456/2025	THE AUTHORISED OFFICER CUM CHIEF MANAGER, ROSARB, BANK OF BARODA, CUTTACK SANJUKTA MALLICK VS	SIDHARTHA SWAIN VS	// // 0
282	D-WP(C)/8667/2025 WP(C)/6457/2025	STATE OF ODISHA SATYABHAMA DEVI WELFARE TRUST, KHURDA VS	GOPINATH MISHRA VS	// // 0
283	D-WP(C)/8599/2025 WP(C)/6458/2025	STATE OF ODISHA,GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES LABA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/7638/2025 WP(C)/6459/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, RAJASWA VIHAR, BBSR	CHITTA RANAJAN DAS VS	// 0 //
285	D-WP(C)/7878/2025 WP(C)/6460/2025	ANJAN KUMAR NAYAK VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
286	D-WP(C)/8741/2025 WP(C)/6461/2025	MOHAMMED SAHABUDDIN VS THE NATIONAL HIGHWAY AUTHORITY OF INDIA, SUNDERGARH	RAMAKANTA SARANGI VS	// 0 //
287	D-WP(C)/8570/2025 WP(C)/6462/2025	KUNAPRAVA GURU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
288	D-WP(C)/8940/2025 WP(C)/6463/2025	SUMANT KUMAR HARICHANDAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
289	D-WP(C)/7025/2025 WP(C)/6464/2025	PADMANAV MEHER VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
290	D-WP(C)/8513/2025 WP(C)/6465/2025	SUBASH CHANDRA SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
291	D-WP(C)/8274/2025 WP(C)/6466/2025	PRASANNA BARIK @ PRASANNA KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
292	D-WP(C)/8992/2025 WP(C)/6467/2025	AUTHORIZED OFFICER UNION BANK OF INDIA , UMFB BRANCH,BBSR VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
293	D-WP(C)/8670/2025 WP(C)/6469/2025	AJAYA RATH VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
294	D-WP(C)/8531/2025 WP(C)/6470/2025	BIKRAMANANDA MOHANTY VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
295	D-WP(C)/7248/2025	SOGARA BIBI	AKSHAYA KUMAR SAHOO	//

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	WP(C)/6471/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8371/2025 WP(C)/6472/2025	KISHOR KUMAR PATNAIK VS REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION, SAMBALPUR	VS	// 0 //
297	D-WP(C)/9012/2025 WP(C)/6473/2025	MEDLIFE SUPERSPECIALITY HOSPITAL, RAIPUR, CHHATISGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
298	D-WP(C)/8542/2025 WP(C)/6474/2025	M/S. SR ASSOCIATES INFRASTRUCTURE PVT. LTD., BBSR VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
299	D-WP(C)/7952/2025 WP(C)/6475/2025	DILLIP KUMAR DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
300	D-WP(C)/8581/2025 WP(C)/6476/2025	MANASA @ MANAS RANJAN SABAR VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
301	D-WP(C)/8926/2025 WP(C)/6477/2025	SUKDEV BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
302	D-WP(C)/8544/2025 WP(C)/6478/2025	BINOD KUMAR BARAL VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
303	D-WP(C)/7953/2025 WP(C)/6479/2025	PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
304	D-WP(C)/8743/2025 WP(C)/6480/2025	RABINDRANATH SAMANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
305	D-WP(C)/8970/2025 WP(C)/6481/2025	NARASINGHA SUAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
306	D-WP(C)/8529/2025 WP(C)/6482/2025	MAHESWAR SIKANDAR VS	PABITRA KUMAR NAYAK VS	// 0

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307	D-WP(C)/8607/2025 WP(C)/6483/2025	STATE OF ODISHA KHADALA NAIK VS	DR. BINODA KUMAR MISHRA VS	// // ()
308	D-ABLAPL/6349/2025 ABLAPL/2381/2025	STATE OF ODISHA ABISHEK PATTANAİK VS	ABHAS MOHANTY VS	// PURI SADAR /93 /2025 ()
309	D-ABLAPL/6348/2025 ABLAPL/2382/2025	STATE OF ODISHA DAMBARU PATRA VS	SAROJ KUMAR MISHRA VS	// GHANTAPADA /184 /2024 ()
310	D-ABLAPL/6289/2025 ABLAPL/2383/2025	STATE OF ODISHA BHIMA @ SIBA CHARAN BINDHANI VS	ANANTA CHARAN BISOI VS	// TANGARPALI /16 /2025 ()
311	D-ABLAPL/6393/2025 ABLAPL/2384/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS	RAMAKANTA PRADHAN VS	// KENDRAPARA SADAR /79 /2025 ()
312	D-ABLAPL/6364/2025 ABLAPL/2385/2025	STATE OF ODISHA GOURA ROUTA VS	SAROJ KUMAR MISHRA VS	// GHANTAPADA /174 /2024 ()
313	D-ABLAPL/6400/2025 ABLAPL/2386/2025	STATE OF ODISHA TOPHAN @ TOFAN BALA VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /10 /2025 ()
314	D-ABLAPL/6345/2025 ABLAPL/2387/2025	STATE OF ODISHA AKHYA @ AKSHYA BABU VS	SAROJ KUMAR MISHRA VS	// GHANTAPADA /13 /2025 ()
315	D-ABLAPL/6404/2025 ABLAPL/2388/2025	STATE OF ODISHA SATYA RANJAN SAMAL VS	SATYA RANJAN MULIA VS	// JHARPOKHARIA /33 /2025 ()
316	D-ABLAPL/6365/2025 ABLAPL/2389/2025	STATE OF ODISHA BIMAL KUMAR BARIK VS	SIDHARTHA DAS VS	// BAMBARI /19 /2025 ()
317	D-ABLAPL/6389/2025 ABLAPL/2390/2025	STATE OF ODISHA BISHNU PRASAD MARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NIRAKARPUR /41 /2025 () //

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318	D-ABLAPL/6445/2025 ABLAPL/2391/2025	NADEEM KHAN @ NADIM KHAN @ BABBU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /78 /2025 () //
319	D-ABLAPL/6401/2025 ABLAPL/2392/2025	MURALIDHAR SWAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TANGI /46 /2025 () //
320	D-ABLAPL/6417/2025 ABLAPL/2393/2025	AMAN SONI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /31 /2025 () //
321	D-ABLAPL/5708/2025 ABLAPL/2394/2025	MANOJ BHOI VS STATE OF ODISHA	SUSANT KUMAR MOHANTY VS	LOISINGHA(BOLANGIR) /433 /2024 () //
322	D-ABLAPL/6049/2025 ABLAPL/2395/2025	PRASANTA PANI @ BABUL VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	KHANDAPARA /18 /2025 () //
323	D-ABLAPL/6323/2025 ABLAPL/2396/2025	UGRASENA SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// /0 () //
324	D-ABLAPL/6236/2025 ABLAPL/2397/2025	ATABUR RAHEMAN KHAN VS STATE OF ODISHA	DEBASISH SAMAL VS	BASTA /37 /2025 () //
325	D-ABLAPL/6327/2025 ABLAPL/2398/2025	PIKU PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /105 /2025 () //
326	D-ABLAPL/6011/2025 ABLAPL/2399/2025	PUJA PATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /261 /2024 () //
327	D-ABLAPL/6312/2025 ABLAPL/2400/2025	NARASINGHA GOUDA VS STATE OF ODISHA	UMAKANT MAHAPATRA VS	// J.M.F.C.,DIGAPAHANDI(Ganjam) 2(A)CC/0000152/2023
328	D-ABLAPL/6326/2025 ABLAPL/2401/2025	CHANDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	UDALA /326 /2023 () //
329	D-ABLAPL/6328/2025	YUSUF KHAN	BIKRAM RATH	NARASINGHPUR /20 /2025

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	ABLAPL/2402/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6304/2025 ABLAPL/2403/2025	CHANDAN PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /31 /2025 () //
331	D-ABLAPL/6410/2025 ABLAPL/2404/2025	SK.TABUR @ SK. TAHUR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	KHURDA P.S. /60 /2025 () //
332	D-ABLAPL/6413/2025 ABLAPL/2405/2025	SANJAY BISWAL @ BHAJA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /54 /2023 () //
333	D-ABLAPL/6335/2025 ABLAPL/2406/2025	KANHA @ KANHEI GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /29 /2025 () //
334	D-ABLAPL/6027/2025 ABLAPL/2407/2025	PRADEEPTA BISWAL @ PRADEEP BISWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BYREE /254 /2024 () //
335	D-ABLAPL/6336/2025 ABLAPL/2408/2025	JAMINI DASH VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	RAJKANIKA /144 /2024 J.M.F.C,AUL(Kendrapara) ICC/0000066/2024
336	D-ABLAPL/6060/2025 ABLAPL/2409/2025	SATYAJIT SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /185 /2022 () //
337	D-ABLAPL/6337/2025 ABLAPL/2410/2025	HEMANTA DHALA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /104 /2025 () //
338	D-ABLAPL/6343/2025 ABLAPL/2411/2025	SUSANTA CHIRGUNI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	GHANTAPADA /181 /2024 () //
339	D-ABLAPL/6083/2025 ABLAPL/2412/2025	SAKTI PRASAD MOHANTY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KENDRAPARA SADAR /79 /2025 () //
340	D-ABLAPL/6386/2025 ABLAPL/2413/2025	MD. ZAHID ALI VS	ALOK KUMAR PANDA VS	BOLANI /15 /2025 ()

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341	D-ABLAPL/6649/2025 ABLAPL/2414/2025	STATE OF ODISHA SAFI PATRA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// RAMPUR (SONEPUR) /26 /2025 () //
342	D-ABLAPL/5669/2025 ABLAPL/2415/2025	STATE OF ODISHA GOBARDHAN BERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// DHAMARA PS /5 /2025 () //
343	D-ABLAPL/5685/2025 ABLAPL/2416/2025	STATE OF ODISHA PURNA CHANDRA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ICC/0000007/2024
344	D-ABLAPL/6402/2025 ABLAPL/2417/2025	STATE OF ODISHA AMIYA NAYAK @ ILLU NAYAK @ AMIYA RANJAN NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// NIALI /69 /2025 () //
345	D-ABLAPL/5682/2025 ABLAPL/2418/2025	STATE OF ODISHA PRADIPTA KUMAR DAS @ PRADIP KUMAR DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// PARADEEP LOCK /35 /2025 () //
346	D-ABLAPL/5683/2025 ABLAPL/2419/2025	STATE OF ODISHA MRUTUNJAYA BARIK @ MITHUN @ MITHUN BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /32 /2025 () //
347	D-ABLAPL/2566/2025 ABLAPL/2420/2025	STATE OF ODISHA ARUNDHATI BHARASAGAR VS STATE OF ODISHA	MAHENDRA KUMAR PANCHABIHAR VS	// BHEDEN /67 /2008 A.D.J.,BARGARH(Bargarh) CT/0000033/2013
348	D-ABLAPL/6449/2025 ABLAPL/2421/2025	STATE OF ODISHA MD SAMSHER VS STATE OF ODISHA	HARIPAD MOHANTY VS	// LALBAG /78 /2025 () //
349	D-ABLAPL/6552/2025 ABLAPL/2422/2025	STATE OF ODISHA KRUSHNA CHANDRA PRUSTY @ KANHU CHARAN PRUSTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /62 /2025 () //
350	D-ABLAPL/6263/2025 ABLAPL/2423/2025	STATE OF ODISHA PRIYA MISTRI VS STATE OF ODISHA	GOPINATH PANDA VS	// BARANGA /50 /2025 () //
351	D-ABLAPL/6526/2025 ABLAPL/2424/2025	STATE OF ODISHA SUMANT KUMAR BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// ANGUL TOWN /128 /2025 () //

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352	D-ABLAPL/5591/2025 ABLAPL/2425/2025	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	MOHAMMED RIAZ VS	DHUSURI /53 /2025 () //
353	D-ABLAPL/6450/2025 ABLAPL/2426/2025	BASI SAHOO @ BASANTI SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	PURIGHAT /62 /2025 () //
354	D-ABLAPL/6475/2025 ABLAPL/2427/2025	SK. SAJIKIR @ MOJIKIR KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 () //
355	D-ABLAPL/5676/2025 ABLAPL/2428/2025	AJAYA KUMAR DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	PARADEEP LOCK /35 /2025 () //
356	D-ABLAPL/6488/2025 ABLAPL/2429/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHHENDIPADA /87 /2025 () //
357	D-ABLAPL/6477/2025 ABLAPL/2430/2025	KRUSHNA CHANDRA HARICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /43 /2025 () //
358	D-ABLAPL/6478/2025 ABLAPL/2431/2025	SATYABADI NAYAK @ KATHIA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /39 /2025 () //
359	D-ABLAPL/6406/2025 ABLAPL/2432/2025	SASHIKANTA LENKA @ ALOK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /66 /2025 () //
360	D-ABLAPL/6558/2025 ABLAPL/2433/2025	SOHAIL ALI KHAN @ SOHAIL KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /47 /2025 () //
361	D-ABLAPL/6550/2025 ABLAPL/2434/2025	BARSARANI PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /69 /2025 () //
362	D-ABLAPL/6570/2025 ABLAPL/2435/2025	BIKRAMJIT MANGARAJ VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /28 /2025 () //
363	D-ABLAPL/5481/2025	BISWANATH DAS	SIDDHARTH PRASAD MISHRA	AIRPORT /362 /2024

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	ABLAPL/2436/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5628/2025 ABLAPL/2437/2025	DHANESWAR BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /109 /2025 () //
365	D-ABLAPL/6575/2025 ABLAPL/2438/2025	MANISH AGRAWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	//0 () //
366	D-ABLAPL/6196/2025 ABLAPL/2439/2025	DR BIBHU PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /46 /2025 () //
367	D-ABLAPL/6274/2025 ABLAPL/2440/2025	SATYAPRIYA DAS @ SATYABRATA DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KENDRAPARA SADAR /79 /2025 () //
368	D-ABLAPL/6581/2025 ABLAPL/2441/2025	NARENDRA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /49 /2025 () //
369	D-ABLAPL/6276/2025 ABLAPL/2442/2025	SRIKANTA PANDA VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /22 /2025 () //
370	D-ABLAPL/6283/2025 ABLAPL/2443/2025	AROSHIKHA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SOSO /29 /2025 () //
371	D-ABLAPL/6183/2025 ABLAPL/2444/2025	BIJAYA LAXMI BARAL VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	KORAPUT VIGILANCE /4 /2025 () //
372	D-ABLAPL/6286/2025 ABLAPL/2445/2025	SAROJ BIBHAR VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	SONEPUR /45 /2025 () //
373	D-ABLAPL/6422/2025 ABLAPL/2446/2025	BRAHMANANDA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /59 /2020 () //
374	D-ABLAPL/6300/2025 ABLAPL/2447/2025	AMIT KUMAR TUDU VS	LINGARAJ MOHANTY VS	BOLANGIR TOWN /354 /2017 ()

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375	D-ABLAPL/6394/2025 ABLAPL/2448/2025	STATE OF ODISHA TITU PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	// DHARAKOT PS /328 /2024 ()
376	D-ABLAPL/6398/2025 ABLAPL/2449/2025	STATE OF ODISHA GOPAL MUDULI VS STATE OF ODISHA	PRADIPTA BEURA VS	// //0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000038/2025
377	D-ABLAPL/6408/2025 ABLAPL/2450/2025	STATE OF ODISHA AMIYA NAYAK @ ILLU NAYAK @ AMIYA RANJAN NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /68 /2025 () //
378	D-ABLAPL/4414/2025 ABLAPL/2451/2025	STATE OF ODISHA KANHA @ KANHU DALEI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BALICHANDRAPUR /308 /2024 () //
379	D-ABLAPL/6414/2025 ABLAPL/2452/2025	STATE OF ODISHA BABULAL KATTA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	BODEN /19 /2025 () //